

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016  
 NAME OF THE THE CORPORATE DEBTOR  
 DATE OF COME MNCMENT OF CIRP  
 LIST OF CREDITORS AS ON

IMP-POWERS LTD  
 29-Mar-22  
 01-05-2023

SN	DETAILS OF CLAIMANT		DETAILS OF CLAIM		DETAILS OF CLAIM ADMITTED			AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS	
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	RELATED PARTY						VOTING %
1	COST & CE Commissionerate, Division-VIII	CENTRAL GOVERNMENT	07.04.2022	7,94,00,775.00	0.00	GST and Excl	NO	0.00%	0.00	0.00	7,94,00,775.00	The amount of claim was admitted as per the Annexure A and Annexure B submitted by the claimant. However, the CESTAT orders submitted by the claimant now reveal that the department's contention has been rejected by it. Further, the matters are under appeal at HC and SC but the alst adjudication reveals that the department's contention is not correct. Hence rejected.	
2	Employee's Provident Fund Organization	CENTRAL GOVERNMENT	08.04.2022	32,77,692.00	32,77,692.00	PF	NO	0.00%	0.00	0.00	0.00	Claim for Jan and Feb 2022 received now	
3	COST & CE Commissionerate, Division-X	CENTRAL GOVERNMENT	11.04.2022	12,49,987.00	12,49,987.00	GST	NO	0.00%	0.00	0.00	0.00	* Interest 24% upto date of payment + penalty 15% claimed but not admitted	
4	Custom (Export)	CENTRAL GOVERNMENT	12.04.2022	1,37,70,533.00	0.00	CUSTOM DUTY	NO	0.00%	0.00	0.00	1,37,70,533.00	Admitted claim where not informed to customs	
5	Directorate General of GST Intelligence	CENTRAL GOVERNMENT	18.04.2022	17,64,65,580.00	0.00	GST	NO	0.00%	0.00	0.00	17,64,65,580.00	No demand raised	
6	AC Customs	CENTRAL GOVERNMENT	22.04.2022	7,55,16,412.90	4,58,08,750.81	CUSTOM DUTY	NO	0.00%	0.00	0.00	2,97,07,662.09	Admitted claim where license was utilised and not informed to customs. Now information for all has been submitted.	
7	Employees' State Insurance Corporation	CENTRAL GOVERNMENT	02.05.2022	4,468.00	4,468.00	ESIC	NO	0.00%	0.00	0.00	0.00		
8	The Income Tax Officer (TDS) 1 (2) (4)	CENTRAL GOVERNMENT	19.05.2022	12,45,300.00	12,45,300.00	IT	NO	0.00%	0.00	0.00	0.00	0.00	Intt and penalty of past
81				35,09,30,747.90	5,15,86,197.81	0.00	0.00	0.00%	0.00	0.00	29,93,44,550.09		

Chartered Accountant  
 Registration No. MJA/CA/12345  
 2019/20/12322

